

n

Crl.A.No. 663 OF 1998  
ITEM No.108(MM)

Court No.4

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No.663 of 1998

DAULAT TRIMBAK SHEWALE & ORS. Appellant (s)

VERSUS

STATE OF MAHARASHTRA Respondent (s)

(with office report)

Date : 13/04/2004 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Mr.M.R. Daga, Adv..  
Dr. Kailash Chand, Adv.

For Respondent (s)  
Mr. R.K. Adsure, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List this matter on 22nd April, 2004.

(PAWAN KUMAR) (PREM PRAKASH)  
COURT MASTER COURT MASTER